COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 41 OF 2018 & IA NO. 211 OF 2018

Dated: 26th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s. Hinduja National Power Corporation Limited

...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Shubham Arya Mr. Abhishek Sharma Mr. Purwa Kohli

Counsel for the Respondent(s) : Mr. K.V. Balakrishnan for R.1

Mr. Basava Prabhu Patil, Sr. Adv.

Ms. Prerna

Mr. P. Shiv Rao for R.2 & 3

ORDER

Admit.

List the I.A. No. 211 of 2018 (Appln. for stay) for hearing on <u>07.03.2018.</u> In the meantime, learned counsel for the appellant may file rejoinder to this application on or before 06.03.2018 after serving copy on the other side.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk